



2026:AHC:42176

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 705 of 2026

Ram Sandesh Prajapati

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dhirendra Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Mr. Dhirendra Singh, learned counsel for the petitioner submitted that the writ petition be dismissed as not pressed with liberty to file fresh petition.
2. In view of the statement made by learned counsel for petitioner, the writ petition is ***dismissed*** with liberty to file fresh petition.
3. Office is directed to return the certified copy of the impugned judgements to learned counsel for the petitioner after retaining the photostat copy of the same on record.

(Chandra Kumar Rai,J.)

February 25, 2026

Rameez